

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, REWARI
OFFICE ORDER

Ms. Anuradha, Civil Judge (Junior Division-cum-Judicial Magistrate 1st Class, Rewari has proceeded on maternity leave w.e.f. 18.09.2017 to 16.03.2018, therefore it is ordered that the Sh. Saurabh Kumar, Judicial Magistrate 1st Class, Rewari shall exercise jurisdiction pertaining to the criminal work in respect of the Police Post Dahina w.e.f. 19.09.2017. Pending Remand papers of the concerned Police Post be also sent to the concerned Court / Illaqa Magistrate, immediately.


Chief Judicial Magistrate
Rewari

No. 1275

Dated 18.09.2017.

Copy forwarded to the following for information and necessary action:-

1. Learned District and Sessions Judge, Rewari
2. Ld.Addl. Chief Judicial Magistrate, Rewari
3. Sh. Saurabh Kumar, JMIC, Rewari
4. Ms. Meeta Kohli, JMIC, Rewari
5. Sh. Pawan Kumar, JMIC, Rewari
6. Ms. Kavita Yadav,, JMIC, Rewari
7. Ms.Meenakshi Yadav, JMIC, Rewari
8. Sh.Vivek Kumar, JMIC, Rewari
9. Mohd.Imtiaz Khan, JMIC, Rewari
10. Ms.Anuradha, JMIC, Rewari.
11. SDJM Kosli.
12. SDJM, Bawal
- 13 SP, Rewari with a request to inform all concerned subordinates in District, Rewari
14. District Attorney , Rewari
- 15 The Presidents, Bar Associations , Rewari
- 16 The Presidents, Bar Associations , Kosli
17. CIS, Branch for uploaded on Website.


Chief Judicial Magistrate
Rewari

ORDER :

Ms. Anuradha, Civil Judge (Junior Division)-cum-Judicial Magistrate 1st Class, Rewari is on maternity leave w.e.f. 18.08.2017 to 16.03.2018 and all the cases of her court have been transferred to the court of Shri Saurabh Kumar, Additional Civil Judge (Senior Division)-cum-Judicial Magistrate 1st Class, Rewari, therefore, in the interest of work and administration and smooth functioning of the courts, it is ordered that the execution petitions pertaining to the cases decided by Ms. Anuradha, shall be instituted in the court of Shri Saurabh Kumar and any accused earlier declared P.O. by Ms. Anuradha is apprehended again, he shall be produced before Shri Saurabh Kumar, JMJC, Rewari. Any other miscellaneous work pertaining to the court of Ms. Anuradha shall also be dealt with by the court of Shri Saurabh Kumar, CJ(JD)-cum-JMJC, Rewari, till joining of Ms. Anuradha or till further orders, whichever is earlier.

All concerned be informed accordingly.

Dated : 18.09.2017


District & Sessions Judge,
Rewari.

18/09/17
Endst. No. _____


Dated 19/09/17

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division.
2. The Superintendent of Police, Rewari.
3. The District Attorney, Rewari.
4. The President, District Bar Association, Rewari/Kosli.
5. Statistical Assistant of this office.
6. System Officer/Computer Clerk/System Assistants of this office.

Be uploaded on the web-site.


District & Sessions Judge,
Rewari.

Attended

Superintendent
District & Sessions Court
Rewari
19/09/17